NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 151/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: M/s. Hindustan Unilever Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
١.	MR. VIRAG TULZAPURK	AR SENIOR ADVOCATE	
2.	MR. PHEROZE MEHTA	ADVOCATE	
3.	MR. TAPAN DESHPAN	IDE ADVOLATE	Garpande.
4.	Ms. PRIYA PATWA	ADVOCATE	jairs.
	1/6 CYRIL AMARCHANDMANGALDAS		
	ADVOCATES FOR PETITIONER		

<u>ORDER</u>

TCSP No. 151/230-232/NCLT/MB/MAH/2017

At request of the RoC, list this matter on 08.11.2017.

~ Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)